

Rev Appl. No-01/02

in
OA 1405/94

OR

Rev. Appl. 01/02 filed
by Sri A.K. Gaur, Adv.
Counsel for the respondents
in OA 1405/94 which was
decided on 22-11-2001
By the Bench of Hon. Mr.
Justice R.R.K. Trivedi, V.C. &
Hon. Maj. Gen. K.K. Srivastava, A.M.
Submitted.

lph
8.102

28.5.2002

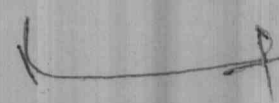
HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MAJ. GEN. K.K. SRIVASTAVA, MEMBER(A)

perused the order dated 22.11.01
passed in OA 1405/94 and the review
application. After perusal of the order, we
do not find any error apparent on the ~~phase~~
face of record calling for review of the
order.

The application has no merit and is
dismissed.


MEMBER(A)


VICE CHAIRMAN

Uv/